

dresses during the past three years with particular reference to procurement in northern region, dates of supplies effected during the period to the staff?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) No, Sir.

(b) No, Sir. However, piecemeal requests from different sections of employees/Unions demanding additional items of uniform and improvement in the quality/quantity of the uniform material are received from time to time.

(c) No, Sir. The expenditure of uniform is considered reasonable, keeping in view the volume and quality.

(d) Does not arise.

New Coach Factories

1368 SHRI KUSUMA KRISHNA MURTHY:

SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of rail coach factories set up in the country so far and how many of them are proposed to be expanded during Eighth Plan period;

(b) whether the Government have a proposal to set up some new rail coach factory during the above plan period;

(c) if so, the places indentified for the location of the proposed rail coach factory;

(d) the other details thereof, and

(e) the targets fixed for the railway production units during each of the last three years and to what extent the targets have been achieved?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA):

(a) Only two rail coach factories have been set up by the railways in the country and one of them is proposed to be expanded during this period

(b) to (d) The need for setting up an additional rail coach factory is still being assessed taking into account the future requirements of the Railways for coaches vis-a-vis the existing facilities available and, as such, no decision with regard to its location can be taken at this stage.

(e) :

Year	Integral Coach Factory		Rail Coach Factory	
	Target	Achievement	Target	Achievement
1987-88	900	825	01	01
1988-89	900	900	120	120
1989-90	925	925	205	175

Selling of DESU Property

1369. SHRI MADAN LAL KHURANA: Will the Minister of ENERGY be pleased to state:

(a) whether certain cases of selling of D.E.S.U. property have come to light during the last six months;

(b) if so, the details thereof;

(c) the details of steps taken to safeguard the D.E.S.U. properties; and

(d) the details of action taken against the persons involved in the matter and the number of D.E.S.U. employees, if any, among them?